

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-305
IB-1874/ND/2019

IN THE MATTER OF:

M/s. Anurautan Textiles Pvt. Ltd.

Vs

M/s. Sarveshwar Creations Pvt. Ltd.

....Applicant

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 16.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: Adv. C.S. Gupta and Adv. Anand Shukla

For the Respondent

: Adv. Yasharth Rai, Adv. Manisha Saini and Adv. Mihika Gupta

ORDER

Ld. Counsel for respondent has put in appearance and submitted that she has filed the reply on 09.12.2019 before the Registry. The same is not on record. Registry is directed to trace out the same and place it on record before the next date of hearing. List the case on 19.12.2019.

SD/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

CG